

1	2	3	4	5	6
Bihar	State	BSEB	Barauni TPS	210	Renovation and Modernization / Life Extension
Chhattisgarh	Pvt.	ACB	Swastik Korba TPP25		Low Schedule
Chhattisgarh	Pvt.	VESPL	Katghora TPP	35	No FSA/PPA not signed
Chhattisgarh	Pvt.	VVL	Salora TPP	135	No FSA/PPA not signed
Delhi	State	IPGPCL	Rajghat TPS	135	Low Schedule
Gujarat	Pvt.	TOR. POW. (UNOSUGEN)	Sabarmati (C Station)	60	Low Schedule
Maharashtra	State	MAHAGENCO	Parli TPS	1380	Raw Water Shortage
Maharashtra	Pvt.	AMNEPL	Mihan TPS	246	Low Schedule
Maharashtra	Pvt.	GEPL	GEPL TPP Ph-I	120	Uneconomical Operation
Maharashtra	Pvt.	Rattan India	Nasik (P) TPS	270	PPA not signed
Maharashtra	Pvt.	IEPL	Bela TPS	270	Uneconomical Operation
Madhya Pradesh	State	MPPGCL	Amarkantak	40	Capital Maintenance

Electrical infrastructure in villages

1580. SHRI K. T. S. TULSI: Will the Minister of POWER be pleased to state:

(a) whether no electrical infrastructure exists even today in many villages which have been classified as 'electrified' villages in Government records; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) and (b) According to Rural Electrification Policy, 2006, a village is defined as electrified, if

(i) basic infrastructure such as Distribution Transformer and Distribution Lines are provided in the inhabited locality as well as the locality inhabited by weaker sections of the society/hamlet where it exists;

- (ii) electricity is provided to public places like Schools, Panchayat Office, Health Centres, Dispensaries, Community Centres etc.; and
- (iii) the number of households electrified should be at least 10% of the total number of households in the village.

A village is reported to be electrified by the States, if it fulfills the above mentioned norms. However, the level of infrastructure may vary in different habitations of the same village.

Electrification of villages in Rajasthan

†1581. SHRI RAM NARAIN DUDI: Will the Minister of POWER be pleased to state:

- (a) the total number of villages in Rajasthan covered under electricity supply; and
- (b) the action plan formulated by Government to supply electricity to remaining villages and 'Dhanis' in desert areas of the State which are deprived of electricity?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) As reported by the Government of Rajasthan, there were 495 un-electrified census villages in the State, as on 1st April, 2015. The remaining census villages are electrified through on/off grid method.

(b) All un-electrified census villages are targeted to be electrified before May, 2018. Beside electrification of un-electrified villages, intensive electrification of electrified villages and system strengthening, as proposed by the State Government, have been sanctioned. This will enable access of electricity to 'Dhanis' also in addition to the census villages.

Power generation in North-Eastern States

1582. SHRIMATI JHARNA DAS BAIDYA: Will the Minister of POWER be pleased to state:

- (a) whether it is a fact that the Central Government has urged that State Governments should strictly monitor the power projects to ensure the achievement of power generation targets;
- (b) if so, the details thereof;

†Original notice of the question was received in Hindi.